

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition/1/2021 in CA/2/2021 & CA/2/2021
NAME OF THE COMPANY	Registrar of Companies, Telangana
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani in the mater of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

ROC report is not submitted. Post on 27.02.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)